

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1694
TO BE ANSWERED ON 16th DECEMBER, 2022**

USE OF HAZARDOUS CHEMICALS

**1694. SHRI ANURAG SHARMA:
SHRI D.M. KATHIR ANAND:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken measures/proposed to take measures to curb the chemical adulteration and use of hazardous chemicals in fruits, edible oils, dairy products, ghee;
- (b) if so, the details thereof; and
- (c) the measures taken/proposed to be taken by the Government to identify and stop such dangerous chemical adulteration in fruits, edible oils, dairy products, ghee etc.?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) conducts Surveillance activities in food commodities. FSSAI has conducted PAN India surveillance activities in Milk and Milk products, Edible Oils etc. In addition to ensuring compliance with the quality & safety parameters prescribed in Food Safety and Standards Regulation, efforts were also made to ascertain the degree of adulteration and to identify hotspots (regions) predominant in food adulteration. Post PAN India Surveillance, State wise non-compliance data has been shared with concerned Food safety commissioners of the States/UT's for necessary action. Surveillance is done to identify adulteration in the food products.

.....